

1	2
	2. Cannanore TAC
VI.	MADHYA PRADESH
	1. Bhopal TAC
VII.	MAHARASHTRA
	1. Ahmednagar TAC
	2. Sholapur TAC
VIII.	MANIPUR
	1. Imphal TAC
IX.	MEGHALAYA
	1. Shillong TAC
	2. Meghalaya TAC
X.	NAGALAND
	1. Nagaland TAC
XI.	TRIPURA
	1. Agartala TAC
	2. Tripura TAC
XII.	WEST BENGAL
	1. Asansol TAC
XIII.	SIKKIM
	1. Gangtok TAC
	UNION TERRITORIES
I.	ANDAMAN & NICOBAR ISLANDS
	1. Port Blair TAC

STATEMENT-IV

Circles/Metro Districts	No. of Telephone Connections Released on the Recommendation of Telephone Advisory Committees in Last three years
1	2
CIRCLES :	
A&N	Nil
Andhra Pradesh	440
Assam	107
Bihar	-
Gujarat	948
Jammu & Kashmir	-
Kerala	1015
Karnataka	1081
Madhya Pradesh	09
Maharashtra	1604
Orissa	-
Haryana	123

1	2
Himachal Pradesh	-
Punjab	1155
Rajashtan	1266
North Eastern	87
Tamilnadu	1130
U.P. (East)	38
U.P. (West)	-
West Bengal	-
METRO DISTRICTS	
Bombay	-
Delhi	248
Calcutta	50
Madras	1300
Total	10601

[Translation]

Amount Granted to Voluntary Organisations for Plantation

1783. SHRI SOMJIBHAI DAMOR : Will the Minister of WELFARE be pleased to state :

(a) the amount granted to voluntary organisations in Panchmahal district of Gujarat for plantation under tribal sub-plan, Dahod during the last three years alongwith the number of these voluntary organisations;

(b) the number of trees planted by these organisations alongwith the locations thereof;

(c) the number of such trees which have been planted by these organisations hitherto and are presently in blossom;

(d) whether complaints regarding non-plantation of trees by these organisations have been received; and

(e) if so, the action taken against these organisations ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (e). The information is being collected from Government of Gujarat and will be placed on the Table of the House on its receipt.

[English]

Telephones to Panchayats

1784. SHRI RAMA KRISHNA KONATHALA : Will the Minister of COMMUNICATIONS be please to state:

(a) the number of village panchayats in Andhra Pradesh with and without telephone facility at present, district-wise;

(b) the measures being taken to provide telephone to all villages; and

(c) the time by which this facility will be provided to all panchayats in A.P.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The number of village panchayats in Andhra Pradesh with and without telephone facility upto 30.11.1995 are 15989 and 3544 respectively. District-wise details are given in the enclosed Statement.

(b) and (c). Government have adopted National Telecom Policy which envisages provision of public telephone facility to all the villages of the country progressively by the year 1997. Plan have been drawn out for making available the necessary resources for the current financial year and for the remaining period, plans will be formulated on the basis of ongoing techno-economic survey of the uncovered villages.

STATEMENT

District-wise details to Panchayat Villages in Andhra Pradesh with and without telephone facility upto 30.11.1995.

S. No.	Name of District	Total No. of village Panchayats	No. of Panchayats with telephone facility	No. of Panchayat without telephone facility
1.	Adilabad	726	526	200
2.	Anantapur	865	755	110
3.	Chittoor	1292	915	377
4.	Cuddapah	741	583	158
5.	East Godavari	936	853	83
6.	Guntur	959	959	Nil
7.	Karimnagar	1051	747	304
8.	Khammam	608	529	79
9.	Krishna	933	910	23
10.	Kurnool	821	760	61
11.	Mahabubnagar	1104	931	173
12.	Medak	809	711	98
13.	Nalgonda	1011	842	169
14.	Nellore	942	777	165
15.	Nizamabad	621	423	198
16.	Prakasam	955	731	224
17.	Rangareddy	583	530	53
18.	Srikakulam	1064	786	278
19.	Visakhapatnam	929	632	297
20.	Vizianagaram	889	619	270
21.	Warangal	884	673	211
22.	West Godavari	810	797	10
Total		19,533	15,989	3,544

Allocation of Funds for Irrigation Projects

1785. SHRI HARISINH CHAVDA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the funds allocated for the various irrigation projects of Gujarat during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : Under the Constitution, Irrigation being a State subject the responsibility for investigation, planning, formulation, funding, execution and maintenance of irrigation projects/schemes of all types primarily rests with the concerned State Government. The Central assistance is provided in the form of block loan and block grant in the State's Plan and is not tied to any project/programme except the amount earmarked under "Special Problems" criterion. The outlays as originally approved for irrigation sector in the State's Annual Plans during 1992-95 are as under :-

Items	(Rs. in lakhs)		
	1992-93	1993-94	1994-95
Major & Medium Irrigation	40708	43708	48598
Minor Irrigation	5302	5302	10000
C.A.D.	1130	1130	1007.77*
Flood Control	160	160	160
Total	47300	50300	59765.77

* Including Additional Central Assistance of Rs. 82.77 lakhs for Pigut and Baldeva Irrigation Schemes.

Old Age Home

1786. SHRI SARAT PATTANAYAK : Will the Minister of WELFARE be pleased to state :

(a) the number of Old Age Homes in the country, State/UT-wise; and

(b) the total amount provided by the Government to institutions/organisations for setting up Old Age Homes in the country during each of the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) A *Statement* indicating the required information is attached .

(b) The total amount provided by the Government to the Voluntary Organisations under the Scheme of Assistance to Voluntary Organisations for Programmes relating to Aged for running Old Age Homes, Day Care Centres, Mobile Medicare Units &